

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3195
ANSWERED ON:04.08.2016
Data of APL People
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Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government maintains any data of people living above poverty line (APL) in rural areas;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) the manner in which the welfare schemes for the people living above poverty line are implemented in the absence of the such data; and
- (d) the corrective steps taken/being taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) to (d): Government of India got Socio Economic Caste Census 2011 conducted through the States/UTs which allows ranking of households in rural areas through a three step process involving thirteen automatic exclusion parameters for identifying not-poor households, five automatic inclusion parameters for identifying poorest of the poor households and seven deprivation criteria for identifying poor households. 7.07 crore (39.36 per cent) of households out of 17.97 crore households reported on Automatic Exclusion parameters that captures not poor households. The Department of Rural Development implements Mahatma Gandhi National Rural Employment Guarantee Schemes (MGNREGS), Pradhan Mantri Gram Sadak Yojana (PMGSY), Deendayal Antyodaya Yojana - National Rural Livelihoods Mission (DAY-NRLM) and Deen Dayal Upadhyay – Gramin Kaushalya Yojana (DDU-GKY). The benefits of these schemes/programmes can be availed by all rural households. Government has delinked administration of National Food Security Act, 2013 from the poverty estimates and provides coverage of up to 75% of the rural population.
